

ITEM NO.20

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 672/2026

ANIRUDDHA NARAYAN MALPANI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

FOR ADMISSION

Date : 27-05-2026 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Ashwarya Sinha, AOR  
Mr. Sankalp Mahindru, Adv.  
Mr. Aditya Malhotra, Adv.  
Mr. Bablu, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice, returnable within four weeks.

(SHIPRA NARANG)  
SENIOR PERSONAL ASSISTANT

(NIKITA SINGH)  
COURT MASTER (NSH)